

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2023				
Court- wise pendency of Cases as on 30.04.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	737	239	976
2	ADJ., (Court No. 2), Agartala(Vacant). Charge remains with Sri Soumyo Bikash Das, ADJ, Agartala	667	244	911
3	Smti. Sharmistha Mukherjee, ADJ., (Court No. 3), Agartala (Exclusive POCSO)	0	112	112
4	Sri Soumyo Bikash Das, ADJ., (Court No. 4), Agartala	600	245	845
5	Sri Sunil Kumar Singh, ADJ., (Court No. 5), Agartala(FTC)	246	351	597
6	Judge, Family Court, Agartala(Vacant).Charge remains with Sri Ramdas Chattopadhyay, Addl. Judge, Family Court, Agartala	593	425	1018
7	Sri Ramdas Chattopadhyay , Addl. Judge, Family Court, Agartala	502	429	931
8	Smt. Tanusree Debnath, CJ (Sr. Div) & Asstt. Sessions Judge., (Court No.1), Agartala	570	35	605
9	Smti. Anindita Deb Ray, CJ (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	661	33	694
10	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div), Agartala	252	912	1164
11	Sri Raja Gupta, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	93	1488	1581
12	Smti. Surabhi Sekhar, CJ (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	207	623	830
13	Smti. Debjani Majumder, Civil Judge(Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	135	797	932
14	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	35	763	798
15	Smti. Swastika Das, JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	25	723	748
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant), charge remains with Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	48	918	966
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant), charge remains with Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 5), Agartala	35	1084	1119
18	Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	44	855	899
19	Smti. Baishali Choudhury, JM.,First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	35	907	942
Total		5485	11183	16668
Station-wise pendency of Cases as on 30.04.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4390	10329	14719
Total		4390	10329	14719
2	Family Court, Agartala	593	425	1018
3	Addl. Judge, Family Court, Agartala	502	429	931
Total		1095	854	1949
Grand Total		5485	11183	16668

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2023				
Court- wise pendency of Cases as on 30.04.2023				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Hrishikesh Chakraborty, District and Sessions Judge, Udaipur	192	174	366
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	195	138	333
3	Sri Subhra Nath, Judge, Family Court, Udaipur	190	306	496
4	Sri Motom Debbarma, Cvial Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	284	56	340
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	107	327	434
6	Smti. Archana Reang, CJ (Jr. Div)-cum- JM., First Class, Udaipur	32	363	395
7	Smti Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	12	251	263
8	Smti Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	13	403	416
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	14	249	263
10	Smti. Debanjana Bhattacharjee, CJ (Jr. Div) -cum-JM., First Class, Amarpur	6	546	552
Total		1045	2813	3858
Station-wise pendency of Cases as on 30.04.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	835	1712	2547
2	Amarpur	20	795	815
Total		855	2507	3362
3	Family Court, Udaipur	190	306	496
Grand Total		1045	2813	3858

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2023				
Court- wise pendency of Cases as on 30.04.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	372	219	591
2	Sri Ravi Dahiya, Addl.District & Sessions Judge, Belonia	0	0	0
3	Sri Uttam Hrishi Das, Judge, Family Court, Belonia	150	111	261
4	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	99	47	146
5	Sri Dulal Kanti Sukla Das, CJM-cum-Civil Judge (Sr. Div), Belonia	36	473	509
6	Smt. Madhumita Biswas, CJ (Jr. Div)-cum-JM., First Class, Belonia	143	488	631
7	Smti. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	41	522	563
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom,	177	40	217
9	Sri Aritra Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	14	185	199
10	Sri NR Rakesh Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	46	130	176
Total		1078	2215	3293
Station-wise pendency of Cases as on 30.04.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	691	1749	2440
2	Sabroom	237	355	592
Total		928	2104	3032
3	Family Court, Belonia	150	111	261
Grand Total		1078	2215	3293

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2023				
Court- wise pendency of Cases as on 30.04.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	126	156	282
2	Sri Amrendra Kumar Singh Additional District and Sessions Judge, Kailashahar	17	89	106
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	161	297	458
4	Smti. Ishika Dan, CJ (Sr. Div) & ASST. SJ., Kailashahar	219	14	233
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	109	663	772
6	Smti. Papri Debbarma, CJ (Jr. Div)-cum- JM First Class, Kailashahar	204	155	359
7	Smti. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar(Court No. 1)	57	144	201
8	JM, First Class-cum-Civil Judge(Jr. Div.), Kailashahar, Court No.2 (Vacant), Charge remains with Smti. Susmita Das, JM., First Class-cum-CJ (Jr.Div), Kailashahar (Court No.1)	51	228	279
Total		944	1746	2690
Station-wise pendency of Cases as on 30.04.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	783	1449	2232
Total		783	1449	2232
2	Family Court , Kailashahar	161	297	458
Grand Total		944	1746	2690

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2023				
Court- wise pendency of Cases as on 30.04.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	298	272	570
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	158	271	429
3	Smti. Sudipta Choudhury, Judge, Family Court, Dharmanagar	250	174	424
4	Sri Shaurav Saha, CJ (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	177	19	196
5	Sri Saamyajyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	103	376	479
6	Smti. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	192	426	618
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	86	416	502
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	244	246
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	5	275	280
Total		1271	2473	3744
Station-wise pendency of Cases as on 30.04.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1014	1780	2794
2	Kanchanpur	7	519	526
Total		1021	2299	3320
3	Family Court, Dharmanagar	250	174	424
Grand Total		1271	2473	3744

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2023				
Court- wise pendency of Cases as on 30.04.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	220	482	702
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	53	123	176
3	Sri Subhadeep Saha, CJM-cum-Civil Judge (Sr. Div), Sonamura	187	1027	1214
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	72	843	915
5	Smti Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	42	726	768
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	180	291	471
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	42	987	1029
8	Sri Ali Haydar Khan, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	79	787	866
Total		875	5266	6141
Station-wise pendency of Cases as on 30.04.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	521	3078	3599
2	Bishalgarh	301	2065	2366
Total		822	5143	5965
3	Family Court , Sonamura	53	123	176
Grand Total		875	5266	6141

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2023				
Court- wise pendency of Cases as on 30.04.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	107	222	329
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai District, Khowai	111	165	276
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	94	94	188
4	Smti. Nandita Bhattacharyya, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	81	37	118
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	34	1372	1406
6	Smti. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	45	1330	1375
7	Smti. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	1398	1419
Total		493	4618	5111
Station-wise pendency of Cases as on 30.04.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	399	4524	4923
Total		399	4524	4923
2	Judge, Family Court, Khowai	94	94	188
Grand Total		493	4618	5111

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2023				
Court- wise pendency of Cases as on 30.04.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	74	189	263
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	27	84	111
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	11	15	26
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	26	3	29
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	23	69	92
6	Smti. Ranjabati Roy, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	6	67	73
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	100	165	265
8	Sri Bikash Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	5	251	256
9	Sri Biswatosh Dhar, Civil Judge (Jr. Div)-cum-JM., First Class, Kamalpur	51	550	601
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	289	301
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	18	183	201
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	38	38
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	2	56	58
Total		355	1959	2314
Station-wise pendency of Cases as on 30.04.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	156	412	568
2	Kamalpur	156	966	1122
3	Longtharai Valley	30	472	502
4	Ganda Twisa	2	94	96
Total		344	1944	2288
5	Family Court, Ambassa	11	15	26
Grand Total		355	1959	2314

District-wise pendency of Civil and Criminal Cases as on 30.04.2023

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5485	11183	16668
2	Gomati District, Udaipur	1045	2813	3858
3	South Tripura District, Belonia	1078	2215	3293
4	Unakoti Judicial District, Kailashahar	944	1746	2690
5	North Tripura District, Dharmanagar	1271	2473	3744
6	Sepahijala District, Sonamura	875	5266	6141
7	Khowai District, Khowai	493	4618	5111
8	Dhalai District, Ambassa	355	1959	2314
Total		11546	32273	43819